

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) Name: Shri Raian Karanjawala
Qualification: LL.B.

Shri Karanjawala is the sole proprietor of a firm called "Karanjawala & Co." Nine other advocates apart from Shri Karanjawala are working in the said firm.

(c) The reputation and standing of the lawyer besides economic considerations are the main criteria for such appointment.

Supply of Unani Medicines in CGHS Dispensaries

1250. SHRI SHANTI TYAGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the composition of Formulary Committee of Unani medicines for CGHS;

1. Dy. Director (C.G.S.H.) — Chairman
2. C.M.O. Incharge (Stores) — Member
3. Representative of Dy. Advisor, Unani i.e. Research Officer, Ministry of Health & Family Welfare — Member
4. Medical Officer Incharge, Unani Store Depot — Member-Secretary
5. Medical Officer Incharge, Unani Unit, South Avenue — Member
6. Physician Incharge, Unani Dispensary, Sarojini Nagar — Member
7. Medical Officer Incharge, Unani Unit, Naraina Vihar — Member
8. Medical Officer Incharge, Unani Unit, Darya Ganj. — Member

(b) The post of Deputy Advisor (Unani) is lying vacant since 22-2-1985.

(c) Yes, Sir. The post is reserved for Scheduled Tribe. Action has already been initiated to fill up the post. U.P.S.C. has already advertised the post during the month of April, 1990.

(d) Only quality and standard Unani medicines are procured from I.M.P.C.L. and Hindustani Dawakhana.

(b) since when the post of Deputy Advisor (Unani) is lying vacant;

(c) whether the post is reserved one; if so, what steps are being taken to fill it up without further delay;

(d) what steps are being taken to ensure that only quality and standard Unani medicines are procured from IMPCL and Hindustani Dawakhana;

(e) what are the names of the approved/registered firms for supplying Unani medicines to CGHS; and

(f) whether it is a fact that organolytic test is not foolproof; if so, what steps are being taken to meet the requirement?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHED MASOOD): (a) The composition of Formulary Committee for Unani Medicines is as under:—

(e) The information is as under:—

- (1) M/s. Sadar Dawakhana.
- (2) M/s. Sadar Laboratories.
- (3) M/s. New Capital Dawakhana.
- (4) M/s. Maxo Laboratories.
- (5) M/s. Unani & Co.
- (6) M/s. Prabhat Ayurvedic Pharmacy.

- (7) M/s. Win Pharma.
 (8) M/s. Himachal Drug Pharma.
 (9) M/s. Herbs and Herbs.
 (10) M/s. Unani Products.
 (11) M/s. Shama Laboratories.
 (12) M/s. Drug Laboratories.
 (13) M/s. Medico Pharma.
 (14) M/s. Hindustani Dawakhana
 (Delhi Admn.)
 (15) M/s. I.M.P.C.L. Govt. concern).

(f) The Organo-lyptic test is observed as no other testing is possible for Unani medicine except for medicine containing Gold and Opium, which are sent for testing in Pharmacopoeial Laboratory for Indian Medicine, Ghaziabad.

Setting up of gas-based power plants in Tamil Nadu and Pondicherry

1251. SHRI V. NARAYANASAMY:
 Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have sanctioned gas-based power plants in Tamil Nadu and Pondicherry in view of the large supply of natural gas in Cauvery basin; and

(b) if so, by when these power plants are likely to be set up?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) The following proposals for the installation of gas turbine stations based on gas from Cauvery basin have been techno-economically approved by the Central Electricity Authority (CEA): 1. Kovilkalappal Gas Turbine Station, Tamil Nadu—1x5 MW 2. Karailal Combined Cycle Gas Turbined Station, Pondicherry—22.5 MW (3x5 MW Gas Turbine+1x75 Steam Turbine).

The Tamil Nadu proposal has since been deferred due to inability of ONGC to supply gas at Kovilkalappal in favour of another feasible site at Narimanam. The Pondicherry plant could be set up only after project has received investment approval by the Government.

Complaints from female employees of Air India against molestation

1252. SHRI BEKAL UTAHI:

DR. RATNAKAR PANDEY.

Will the Minister of CIVIL AVIATION be pleased to state:

(a) what are the details of complaints received by Government from female crew of the Air India for alleged molestation by the male crew members, while in India or abroad during the last 5 months; and

(b) what action has been taken or is being taken by Government thereon;

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) Only one complaint has been received during this period. Ms. Safina Sethi, an Airhostess, had made a written complaint to Air India of an incident of misbehaviour by Shri Mahesh Lalla, Assistant Flight Purser at an hotel in Rome. A police complaint has also been registered by Ms. Sethi. The Air India Management have already initiated an inquiry into the incident.

Petrol pumps in the country

1253. SHRI PRAMOD MAHAJAN:
 Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the total number of petrol pumps in the country and also their number in each of the four metropolitan cities?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): The information is furnished in the Statement.